

ITEM NO.107

COURT NO.9

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 798/2010

SHIVRAM BHAU BHANDIGRE

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

Cr1.A. No. 799/2010 (II-A)

SLP(Cr1) No. 3359/2010 (II-A)

Cr1.A. No. 800/2010 (II-A)

Date : 04-12-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s) Mr. K. N. Rai, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 11<sup>th</sup> December, 2018.

(MADHU BALA)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER